

भोपाल और देवास के बीच सीधी ट्रंक लाइन

1738. श्री फूलचन्द वर्मा : क्या संचार मंत्री यह बताने कि कृपा करेंगे कि :

(क) क्या मध्य प्रदेश में भोपाल और देवास के बीच कोई सीधी ट्रंक लाइन नहीं है;

(ख) यदि हां, तो इसके क्या कारण है; और

(ग) क्या सरकार का विचार वर्ष 1971 के अन्त तक सीधी ट्रंक लाइनों की व्यवस्था करने का है ?

संचार मंत्री (श्री हेमवती नंदन बहुगुणा) :

(क) भोपाल और देवास के बीच कोई सीधी लाइन नहीं है।

(ख) इंदौर और देवास के बीच पर्याप्त संख्या में सरणियों के न होने की स्थिति में देवास और भोपाल के बीच एक सीधी ट्रंक लाइन के प्रश्न पर विचार नहीं किया गया है।

(ग) यदि परियात इस बात का औचित्य सिद्ध करे तो 1972 के अन्त तक एक सीधी भोपाल-देवास ट्रंक लाइन की व्यवस्था कर दी जाएगी।

Payment by Government to P. T. I. for News Service

1739. SHRI PAINULT : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the amount Government pay to the Press Trust of India for its news service;

(b) the break-up of this payment Ministry-wise;

(c) the basis of giving this payment; and

(d) whether a periodic evaluation is made of the news service provided by the Press Trust of India to ensure that it is commensurate with the payment it gets ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) to (d). The information is being collected and will be laid on the Table of the House.

Criteria for granting Loans to States

1740. SHRI RAJDEO SINGH : Will the Minister of PLANNING be pleased to state the criteria fixed by the Central Government for granting loans to various States for the Fourth Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : The criterion fixed was that each State should receive 70 per cent of the total Central assistance as loan for financing the Fourth Five Year Plan.

Writing of Pro-Mao Slogans on walls of Supreme Court Building, New Delhi

1741. SHRI RAJDEO SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some students were caught red handed while writing pro-Mao slogans on the walls of the Supreme Court Building, New Delhi; and

(b) if so, the action taken by Government against such activities in Delhi ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). According to the information received from the Delhi Administration, one student was caught on 28-12-1970 and the case started against him is pending trial in the court. Strict vigilance is being maintained in regard to such activities.